

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. PARAS COMMERCIAL CENTRE PRIVATE LIMITED
OPERATING IN RENTING OF IMMOVABLE PROPERTY AND WAREHOUSING SERVICES
IN AND AROUND MUMBAI
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Paras Commercial Centre Private Limited CIN : U55101MH1998PTC117025 PAN: AACCP0802C
2. Address of the registered office	Gala No. 17/1 Meghlal Industrial Estate Devidayal Road, Mulund West, Mumbai – 400080.
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	Mumbai, Khalapur and Nashik (Maharashtra)
5. Installed capacity of main products/ services	Not Available
6. Quantity and value of main products/ services sold in last financial year	CD is in the business of renting of immovable properties and warehousing services. As per the last Audited Financial Statement i.e. 31.03.2022 there was revenue of INR 8.42 lakhs from renting of immovable properties. RP is in the process of finalizing the accounts for the FY 2022-23
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All documents can be sought on request from the Resolution Professional having correspondence address as under: Waterfall Insolvency Professionals Pvt. Ltd, 1221, Maker Chamber V, Nariman Point, Mumbai-400021 or through E-mail at ip.pccpl@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	As per section 29A and other provisions of the Insolvency & Bankruptcy Code, 2016. Available on the website of IBBI: https://ibbi.gov.in/legal-framework/
10. Last date for receipt of expression of interest	1 st July, 2023
11. Date of issue of provisional list of prospective resolution applicants	11 th July, 2023
12. Last date for submission of objections to provisional list	16 th July, 2023
13. Process email id to submit EOI	eoipccpl@gmail.com

Date: 16.06.2023
Palce: Mumbai

Sd/-
Avinash Ambikaprasad Shukla
Resolution Professional
Reg. No: IBBI/IPA-003/IP-N00243/2019-2020/12839
Level 3, Padma Palace, Plot No. 79, Sector 28,
Vashi, Navi Mumbai, Maharashtra, 400703.
For Paras Commercial Centre Private Limited